NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 52(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN **HON'BLE MEMBER (J)**

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s. Sh. Sanjay Agarwal & Anr. V/s. M/s. Meghalaya Fin-lease Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION **SIGNATURE**

1. SATWINDER SINGH, LOV.

2. CAURAU VARMA, ADV.

3. SULOY DATTA , ADU .

RESPONDENTS - Sugar

1. Akhilesh Shvivastava ADV)
2. Majulika Pal ADV (Pelitioner
3. Suhita PCS)

ORDER

Learned counsel for the parties are present. Arguments have been heard. Synopsis and notes, if any, may be filed within a week's time from today. List on 22.11.2016 for orders.

(R. Varadnarajan)

Member (Judicial)

SGL

(Maharaj Krishan Hanjura) Member (Judicial)